

BENCH-I

Name of the Company Sajan kr Bhagat & Ann

& RAJSHEE NUKHERIEE, ADN

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P No.413/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Under Section		-Vs-		
		Kamini Steel Ltd & Ors. 241/242		
Under Section		Z417Z4Z		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1, cs 2.cs	. SANJAY K	OMAR HUPTA (PES) OMAR NESHRI (PES)	RES PONDENTS.	Rohit Wesher
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		DASGUPTA, A	1	00 5 0 PM
8.5	HAUNAKI	YITKA, ADV	YENTION	GPLS faish
D. (-	MAURAN KH	1ATTON, ADV		

Ld. Counsel for the petitioners and the Ld. Pr. CS for the respondents are present.

ORDER

Ld. Pr. CS for the respondents made a request for further time for filing his reply. Prayer is allowed. Reply may be filed within 3 weeks with a copy in advance to the petitioners. Thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the opposite parties.

Meanwhile both the parties shall maintain status quo regarding shareholdings as well as the fixed assets of the company.

List the matter on 24/11/2017.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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